

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. Agri-Legl/28/2021-O/o SLO-AP&FW dated 24.06.2021.

**GOVERNMENT ORDER NO:- 3602-JK (LD) of 2021**  
**DATED:- 28 - 06 - 2021**

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 28 - 06 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Law Officer concerned
8. Officer In Charge Litigation(OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Secretary Law..
11. Incharge Website.
12. Government Order file.
13. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 3602 -JK(LD) of 2021 dated 28.06.2021

| S No. | Title of the case   | OIC  |
|-------|---|--|
| 1.    | SWP No. 2248/2007 titled Mohammad Rashid v/s State & Ors                                  | Mr. R. K Baghat,<br>Addl. Director<br>Sericulture Dev.<br>Deptt, Jammu |
| 2.    | SWP No. 255/2009 titled Dhani Ram &Ors v/s State & Ors                                    |  |
| 3.    | SWP No. 1351/2011 titled Aftar Hussian v/s State & Ors                                    |  |
| 4.    | SWP No.528/2005 titled Karnail Chand & Ors v/s State & Ors                                |  |
| 5.    | SWP No. 1902/2015 titled Dev Raj v/s State & Ors.   |  |
| 6.    | SWP No. 1924/2015 titled Mohd. Khalil v/s State & Ors                                     |  |
| 7.    | SWP No. 1021/2007 titled Mohd. Alam v/s State & Ors.                                      |  |
| 8.    | SWP No. 1717/2007 titled Ajit Singh v/s State & Ors.                                      |  |
| 9.    | SWP No. 1914/2009 titled Jafar Ahmad Mir v/s State & Ors                                  |  |
| 10.   | 1037/2012 titled Onkar Singh v/s State & Ors.   |  |
| 11.   | SWP No. 2381/2014 titled Aman-ul-Sheikh v/s State & Ors.                                  |  |
| 12.   | SWP No. 1923/2015 titled Aftar Hussian v/s State & Ors.                                   |  |
| 13.   | SWP No.780/2018 titled Yog Raj v/s State & Ors  |  |
| 14.   | SWP No.2211/2018 titled Bashir Ahmad Malik v/s State & Ors                                |  |
| 15.   | SWP No. 196/2019 titled Mohd Ayub v/s State & Ors   |  |
| 16.   | TA No. 341/2020 titled Balwan Singh v/s State & Ors.                                      |  |
| 17.   | SWP No. 34/2014 titled Yog Raj v/s State & Ors.   |  |
| 18.   | Civil Suit titled Vakil Singh v/s State & Ors   |  |
| 19.   | CPSW No. 136/2011 titled Kamal kumar & Ors v/s Danbir Singh Ex, Director Sericulture J&K  |  |
| 20.   | CPSW No. 93/2011 titled Yog Raj & Ors v/s Danbir Singh, Ex Director Sericulture J&K.      |  |
| 21.   | CPSW No. 12/2013 titled Balbir Singh v/s Asgar Samoon, Commissioner Secretary APD         |  |
| 22.   | CPSW No. 103/2017 titled Kamal Kumar & Ors v/s Dr. Malik Farooq, Director Sericulture J&K |  |
| 23.   | CPSW No. 104/2017 titled Omparkesh & Ors Sericulture J&K.                                 |  |

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| 24. | CPSW No. 105/2017 titled Yog Raj Sericulture J&K.                                 |   |
| 25. | CPSW No. 194/2017 titled Mohinder Pal & Ors v/s Sh. Ali Raza, Secretary APD& Ors. |   |
| 26. | CPOW No.23/2018 titled Qamar Din v/s Mir Tariq Ali, Director sericulture J&K.     |   |
| 27. | CCP(S) No. 379/2019 titled Udhum Singh v/s Sh. Manzoor Ahmad Lone, Secretary APD. |   |
| 28. | LPASW No. 76/2011 titled Arun Kumar Sharma v/s State & Ors.                       |   |
| 29. | CPSW No.171/2016 titled Nissar Ahmad & Ors v/s Sandeep Kumar Naiyak & Ors         |   |
| 30. | SWP No. 2033/2016 titled Farooq Ahmad Bhat & Ors v/s State & Ors                  | Mr. A. K Dar, Addl. Director Sericulture Dev. Deptt., Kashmir |
| 31. | SWP No. 1865/2016 titled Masood Ahmad Rather & Ors v/s State & Ors                |   |
| 32. | SWP No.1854/2013 titled Bashir Ahmad Sheikh & Ors v/s State & Ors                 |   |
| 33. | SWP No.1712/2016 titled Tariq Ahmad khan v/s State & Ors.                         |   |
| 34. | SWP No.1709/2016 titled Mohd.Yousuf Magray & ors v/s State & Ors.                 |   |
| 35. | SWP No. 2053/2016 titled Hayat Mohammad Lone v/s State & Ors.                     |   |
| 36. | SWP No. 269/2017 titled Manzoor Ahmad Lone v/s State & Ors                        |   |
| 37. | SWP No. 2188/2016 titled Abdul Ahad Bhat v/s State & ors                          |   |
| 38. | SWP No. 2544/2013 titled Abdul Kabir Shah & Ors v/s State & Ors                   |   |
| 39. | SWP No. 1640/2017 titled Mohammad Yaqoob Najar v/s State & Ors                    |   |
| 40. | SWP No. 1780/2017 titled Gulla Dobi & Ors v/s State & Ors                         |   |
| 41. | SWP No. 2193/2016 titled Ghulam Qadir Bhagat & Ors v/s State & Ors                |   |
| 42. | SWP No.1869/2017 titled Mohammad Qasim Dar & anr v/s State & Ors                  |   |
| 43. | SWP No. 299/2018 titled Bashir Ahmad Chopan v/s State & Ors.                      |   |
| 44. | SWP No. 1557/2019 titled Lal Mohammad Gojree & Ors v/s State & Ors.               |   |
| 45. | SWP No, 1968/2019 titled Mohammad Qasim Khan & Ors v/s State & Ors.               |   |
| 46. | SWP No. 610/2017 titled Dr. Anayat fazli & anr. v/s State & Ors.                  |   |
| 47. | SWP No. 608/2020 titled Mushtaq Ahmad Nath & anr. v/s UT of J&K & Ors             |   |
| 48. | SWP No. 1662/2015 titled Zeenaith Basher v/s State & Ors                          |   |
| 49. | SWP No. 418/2017 titled Nasiya Ashraf & anr. V/s State & Ors.                     |   |

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| 50. | SWP No.731/2015 titled Abdul Rashid Bhat & Ors. v/s State & ors                |  |
| 51. | SWP No. 54/2017 titled Zulfkar Ahmad Dar v/s State & Ors.                      |  |
| 52. | SWP No. 208/2017 Ghulam Nabi Parray v/s State.                                 |  |
| 53. | SWP No. 2226/2017 titled Naba Lone v/s State & Ors.                            |  |
| 54. | SWP No. 1045/2017 titled Abdul Rashid Mir v/s state v/s State & Ors            |  |
| 55. | SWP No. 2927/2018 Shazia Mukthar v/s State & Ors.                              |  |
| 56. | SWP No. 2816/2018 titled Humaira Ashraf v/s State & Ors.                       |  |
| 57. | SWP No. 1581/2018 titled Mehrajudin Wani v/s State & Ors.                      |  |
| 58. | SWP No. 1560/2019 titled Mushtaq Ahmad Bhat & Ors v/s State & Ors.             |  |
| 59. | SWP No. 753/2019 titled Mohammad Ramzan Bhat & Ors v/s state & Ors.            |  |
| 60. | SWP No-----/2019 titled Ghulam Nabi Dar v/s State & Ors.                       |  |
| 61. | SWP No. 2135/2019 titled Mushtaq Ahmad Ganai v/s State & Ors                   |  |
| 62. | SWP No. 1617/2018 titled Ghulam Nabi Mir v/s State & Ors.                      |  |
| 63. | SWP No. 2352/2019 titled Mohammad Shafi Khan v/s State & ors.                  |  |
| 64. | SWP No. 3508/2019 titled Ghulam Nabi Bhat & Ors v/s state & Ors.               |  |
| 65. | SWP No. 558/2020 Shakeel Ahmad Wani v/s UT of J&K & ors.                       |  |
| 66. | SWP No. 2038/2013 titled Mohd Shaban Rather v/s State & Ors                    |  |
| 67. | CPSW No.470/2016 titled Abdul Gani Dar v/s Sandeep Kumar Naik & Ors            |  |
| 68. | CPSW No. 696/2016 titled farooq Ahmad Bhat & Ors v/s Sandeep Kumar Naik & anr. |  |
| 69. | CPSW No. 404/2016 titled Ghulam-ud-Din Ganie Ors v/s Sandeep Kumar Naik        |  |
| 70. | CPSW No. 95/2014 titled Nazir Ahmad Malik v/s state & Ors                      |  |
| 71. | CPOW No. 494/2017 titled Mohammad Shafi Mir v/s Mir Tariq Ali & Ors            |  |
| 72. | OWP No. 1530/2015 titled Villagers of Bulgam, Sopore v/s State & ors           |  |
| 73. | OA No. 62/195/2021 titled Shabir Ahmad v/s UT of J&K & Ors                     |  |
| 74. | OA -----/2021 titled Aijaz Ahmad Lone v/s UT of J&K & Ors                      |  |
| 75. | Mohammad Sultan wani v/s State   |  |
| 76. | Abdul Salam Sheikh v/s State   |  |

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| 77. | Mohammad Irfan Ganai v/s State.                                   | Mr. G.N Mir, Project Executive Officer, Sericulture Dev. Deptt., Srinagar |
| 78. | LPAOWP No. 123/2018 titled Bashir Ahmad Dar v/s State & ors.      |   |
| 79. | LPA No. 160/2019 titled State v/s Ghulam Nabi Wani                |   |
| 80. | SWP No. 170/2019 titled Altaf Hussian Zaboo v/s State & Ors.      |   |
| 81. | OA No.135/2021 titled Mansoor Ahmad Bhat v/s UT of J&K & Ors.     |   |
| 82. | OA No. 434/2021 Altaf Hussian Zaboo v/s UT of J&K & Ors.          |   |
| 83. | CP No. 62/35/2020 titled Mansoor Ahmad Bhat v/s Mohd Abdulla Bhat |   |
| 84. | WPC No. 394/2020 titled Mansoor Ahmad Bhat v/s UT of J&K          |   |